

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

18. RCP(IB)/10(MB)2024  
Connected to  
C.P. (IB)/521/MB/2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.06.2024**

Name of the Party: Arham Jewellery Through Its Proprietor  
Vishal Ramesh Jain

Vs

Golden Wealth Advisory Private Limited

Section 7 of Insolvency and Bankruptcy Code, 2016

---

**ORDER**

1. Adv. Yahya Batatawala for the Financial Creditor and Adv. Tejas Madhavi for the Corporate Debtor are present through physical mode.
2. Post this matter on **31.07.2024** for further consideration.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**